

**GOVERNMENT OF INDIA
CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION
LOK SABHA**

UNSTARRED QUESTION NO:1034
ANSWERED ON:28.07.2000
SUPER BAZAR LAND
SRINIVASULU KALAVA

Will the Minister of CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether Super Bazar is reported to have lost rewards of land worth Rs.100 crore purchased from DDA;
- (b) if so, the details thereof; and
- (c) the action taken to take back the land from the fraudulent elements who have occupied it?

Answer

MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI V. SREENVASA PRASAD)

- (a) & (b) : The Super Bazar, Delhi, has reported that the files concerning records of land reportedly leased to Super Bazar by DDA are missing from the office of Super Bazar.
- (c) : Super Bazar is making efforts to reconstruct the records/files so as to enable appropriate action.